GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5027 TO BE ANSWERED ON 31st March, 2023

MEDICAL GRADUATES FROM AIIMS

5027 DR. AMAR SINGH: ADV. ADOOR PRAKASH:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of medical graduates passing out from the All India Institute of Medical Sciences (AIIMS) across the nation during the last five years and the current year;
- (b) the budgetary expenditure being incurred by the Government to enhance the Government medical education;
- (c) the details of the steps taken/being taken by the Government to stop the 'brain drain' of Medical Graduates/Post Graduates from the country; and
- (d) the steps taken/being taken by the Government to increase accessibility to affordable medical education?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) Details of the number of medical graduates who have passed out from All India Institute of Medical Sciences (AIIMS) across the nation during the last five years and the current year is placed at Annexure.

(b) to (d): The Government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 71% in Medical Colleges from 387 before 2014 to 660 as of now. Further, there is an increase of 97% in MBBS seats from 51,348 before 2014 to 101,043 as of now and increase of 110% in PG seats from 31,185 before 2014 to 65,335 as of now.

The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The Medical Colleges have been approved at a total cost of Rs. 189 Crore/ Medical College for 58 Medical Colleges in Phase-I, Rs. 250 Crore/ Medical College for 24 Medical Colleges in Phase-II and Rs. 325 Crore/ Medical College for 75 Medical Colleges in Phase-III with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others. Under the scheme, a total of 157 medical colleges have been sanctioned in three phases with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and State Governments in the ratio of 90:10 for North Eastern and Special Category states and 60:40 for others.

The Ministry also provides financial support to existing government medical colleges under Centrally Sponsored Schemes for upgradation of existing State Government/ Central Government Medical Colleges for increasing MBBS (UG) seats and PG seats. In these schemes fund sharing between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category states and 60:40 for others. Under these schemes, support has been provided for increase of 4677 MBBS seats in 77 colleges with an approved cost of Rs. 5612.25 Cr, 4058 PG seats in Phase-I in 72 colleges with an approved cost of Rs. 1498.43 Cr and 3858 PG seats in Phase-II in 60 colleges with an approved cost of Rs. 4343.66 Cr.

Further, the National Medical Commission Act, 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent (50%) of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, National Medical Commission (NMC) has framed the guidelines and the same were issued on 03.02.2022.

Annexure

<u>Number Of Medical Graduates Passed Out From AIIMS During the Last Five Years</u> <u>and The Current Year</u>

| | Batch | 2012 | 2013 | 2014 | 2015 | 2016 | 2017 |
|----|-------------|---------|---------|---------|---------|---------|---------|
| | Year | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
| 1. | Delhi | 75 | 66 | 74 | 75 | 74 | 99 |
| 2. | Bhopal | 49` | 100 | 99 | 98 | 99 | 71 |
| 3. | Bhubaneswar | 50 | 100 | 99 | 97 | 98 | 83 |
| 4. | Jodhpur | 50 | 99 | 98 | 98 | 100 | 96 |
| 5. | Patna | 40 | 99 | 68 | 91 | 92 | 101 |
| 6. | Raipur | 50 | 100 | 87 | 95 | 97 | 72 |
| 7. | Rishikesh | 50 | 100 | 100 | 99 | 98 | 42 |